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NATIONAL COMPANY LAW TRIBUNAL
AMRAVATHI BENCH

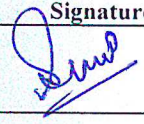
SPECIAL BENCH

PRESENT: HON'BLE SHRI ANANTHA PADMANABHA SWAMY - MEMBER JUDICIAL

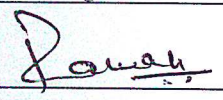
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	TCP(IB) NO. 93/9/AMR/TP/2019
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 242/9/HDB/2019
NAME OF THE COMPANY	Navayuga Engineering Company Ltd
NAME OF THE PETITIONER(S)	Wens Infra Projects
NAME OF THE RESPONDENT(S)	Navayuga Engineering Company Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

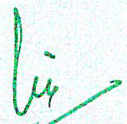
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Suman Bijarnia	PCS	cs@sumanbijarnia@gmail.com 9703358320	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.V. Raman G. Subba Rao	Adv	9963101017	

ORDER

PCS for the Petitioner is present and stated that Respondent was set ex-parte on 18.12.2019. For hearing submissions, matter is adjourned at request on 31.01.2020. At this stage counsel Mr. K.V. Raman appeared and stated that he may be permitted to make submissions on the next date of hearing.


MEMBER JUDICIAL